

COURT ON ITS OWN MOTION V/S STATE OF PUNJAB & ORS.

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Present : Ms. Samdisha Kaur, AAG, Punjab.

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Suo motu cognizance has been taken of a newspaper report highlighting that nine girls have gone missing within a span of 48 hours at Ludhiana. The newspaper report in this regard was published on 31.05.2026.

In the facts of the case, we call upon the State of Punjab to file an affidavit of the Deputy Commissioner concerned, with regard to the allegations contained in the newspaper report and the steps taken in this regard, within a period of ten days from today.

Adjourned to 23.07.2026.

(ASHWANI KUMAR MISHRA)
ACTING CHIEF JUSTICE

8th July, 2026
'raj'

(ROHIT KAPOOR)
JUDGE